

is available, we would definitely like to make use of it for generation of power. Regarding the earlier question, I would like to add that it is true that due to transmission losses, much of our power revenue is lost and utilisation of power purpose is affected. So, transmission and distribution losses, actually, mean—I have stated earlier also—50 per cent of it is theft. Technical loss is only 10 per cent. In Rajasthan, if it is 35 percent, you easily take it that nearly 20 per cent is due to theft and theft means straightway loss to the revenue because those people have stolen and utilised power without paying for it. That is why we have framed a law—Central legislation and also State legislation. It is necessary that this law should be implemented firmly.

#### Commissioning of Doordarshan transmitters

\*497. SHRIMATI PRABHAWATI GUPTA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the name of places where low power transmitters or high power transmitters of Doordarshan will be commissioned during 1988-89;

(b) whether there is any proposal to set up low power transmitters or high power transmitters in North Bihar; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI S. KRISHNA KUMAR) : (a) to (c). A Statement is given below.

#### Statement

(a) About 60 new TV transmitters are tentatively scheduled to be commissioned into service during 1988-89. The locations of these transmitters have still to be decided.

(b) and (c). The Seventh Plan of Doordarshan in respect of the State of Bihar includes, inter alia, the establishment of a

high power (10KW) TV transmitter each at Katihar and Daltonganj and a low power (100 W) TV transmitter each at Begusarai, Bokaro, Chaibasa, Forbesganj, Giridih, Gopalganj, Madhubani, Motihari, Saharsa, Sasaram, Siwan and Sitamarhi.

[Translation]

SHRIMATI PRABHAWATI GUPTA : Doordarshan has become a powerful medium of communication through its transmitting centres and national programmes. You have stated in your reply that 60 new transmitters are scheduled to be set up in the whole country. I want to know from the hon. Minister that out of those what will be the number of the low-power and the high power transmitters separately. How is it justified that ignoring the selected locations, you have set up Doordarshan centres at the locations which were not selected for the purpose and what is the number of such locations?

[English]

SHRI S. KRISHNA KUMAR : Sir, in the remaining two year period of the Seventh Plan, in Bihar, two high-power transmitters will be installed at Katihar and Daltonganj and 12 low-power transmitters as listed out in the answer to the main question. (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : The Hon. Member wants a list of high-power and low-power transmitters functioning in the country or proposed to be brought about. I will send her a list.

MR. SPEAKER : We might all like to have it

[Translation]

SHRIMATI PRABHAWATI GUPTA : Two high-power and 12 low-power transmitters are likely to be installed in Bihar. My constituency—Motihari is also there in this list. Motihari is a border district

near Nepal. You have proposed to install a low-power transmitter there. But keeping in view its geographical and natural conditions and the fact that the Government of Nepal has set up a high power transmitter in Virganj, a high-power transmitter should be set up there because if a low-power transmitter is set up there, then the programmes will be intercepted by the transmitting Centre of Nepal. The Government have set up microwave station in Jammu & Kashmir. The same arrangement should also be made here. A high power transmitter should be installed in Motihari and an all powerful Door-darshan studio should be set up in Muzaffarpur. This is a backward and rural area. *(Interruptions)*

**SHRI NAWAL KISHORE SHARMA :** Hon Minister, kindly speak in Hindi. You know Hindi.

*[English]*

**SHRI H.K.L. BHAGAT :** I very much appreciate and understand the concern of the Hon. Member for Motihari, her constituency and her request for high power transmitter. I just wish to bring to her kind notice that the low power transmitters. *(Interruptions)*,

*[Translations]*

**SHRI RAJ KUMAR RAI :** Everyone is requesting you to speak in Hindi. You can speak . . . *(Interruptions)*

**MR. SPEAKER :** What is this fun?

*[English]*

What is this? *(Interruptions)* I don't allow anybody. *(Interruptions)*

Nobody has my permission.

*[Translations]*

You can speak in any language you like.

*(Interruptions)*

**SHRI H.K.L. BHAGAT :** I appreciate the concern of the Hon Member for her constituency. Motihari is already in the list. She has requested to set up there a High-power transmitter in stead of a low-power. But, we have to see many things for setting up a high power transmitter. Its

machine depends on a number of things, we have to see every thing, we have to see its channel etc It has, therefore, been proposed to set up a low power transmitter. First you have the low-power transmitter.

**SHRIMATI VIDYAVATI CHATURVEDI :** Mr. Speaker, Sir, may I know from the hon. Minister whether it is true that his predecessor Mr. Panja, the then Minister of Information and Broadcasting, had visited Khajuraho last year and there in the presence of correspondents, public representatives and local respected persons, he declared to set up a T.V. transmitter at Chhatarpur before the commencement of Khajuraho Festival in March. But, sir, the transmitter has not been installed as yet. Although equipments and other necessary items have been received there but installation work has not yet started. They have demanded two rooms from the State Government. The State Government has provided two rooms in the rest house there but the transmitter has not yet been installed. Now, they are demanding the transfer of the whole of the rest house. The then Minister of Information and Broadcasting had assured that the transmitter would be installed by 1985-86 but now it is 1988 and the same has not been installed as yet. A U.H.F. power transmitter is proposed to be set up there. I would like to know from the hon. Minister the time by which it is likely to be installed there?

**SHRI H.K.L. BHAGAT :** Mr. Speaker, Sir, I am not aware if any commitment regarding installation of the transmitter before March 1988 was made by my hon. predecessor. However, I would like to tell, particularly when it has been asked by the hon. Member in the House, that the matter regarding the installation of transmitter in Chhatarpur is in process.

**SHRI MOHD. AYUB KHAN :** Mr. Speaker, Sir, the people of Rajasthan, specially from the two district of Jhunjhunu and Sikar, are also aspiring for the T.V. transmitter to be installed there. First one is my constituency and the later is yours, even then there is no proposal for a setting up a transmitter there. The Hon. Minister has been kind enough to us. I, therefore, hope that our area may also have a T.V. transmitter soon if he pays some attention

to it and will provide a T.V. transmitter in my constituency Jhunjhunu?

MR. SPEAKER: Mr. Khan, you remind hon. Minister about the assurance.

SHRI MOHD. AYUB KHAN: Yes sir, Hon. Minister has given an assurance. May I know by what time he will be able to implement it?

SHRI H K.L. BHAGAT: Sir, the original question is related to Bihar. But, now you have raised a question about Rajasthan. There is a T.V. expansion programme for Rajasthan also. The hon Member wanted to know certain things about his area. I will let him know. But with due regard, I would like to make an humble submission that the speed by which the programme has been carried out during the last one and half year in India has no parallel in the world.

MR. SPEAKER: We want this speed to be maintained. The question as such was not there but it has now been raised.

[English]

#### Extension of HBJ Pipeline to Delhi

\*498. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government propose to extend the Hazira-Bijapur-Jagdishpur gas pipeline to Delhi for power generation by 1989;

(b) if so, the cost thereof;

(c) whether preliminary talks were held in this regard with the HBJ pipeline contractors; Spie Capag; and

(d) if so, the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NAT-

URAL GAS (SHRI BRAHMA DUTT): (a) to (d). There is a proposal under consideration for the extension of the HBJ Pipeline to Delhi and to supply gas to DESU for power generation. GAIL have held preliminary discussions with contractors, including Spie Capag, in this regard.

SHRI BHATTAM SRIRAMA MURTY: The Minister has admitted that the proposal do exist for the extension of the HBJ pipeline to Delhi. That being the case, will he be good enough to give us some details including the cost involved? He also stated that some preliminary negotiations have been held; in which case with what result?

SHRI BRAHMA DUTT: Negotiations are in a very preliminary stage. We are talking to the contractors of HBJ including Spie Capag and also their sub contractors. This proposal has not yet been cleared by the Government. We have not yet decided what to do. It is under consideration but to avoid delay we are also talking. Extension of this pipeline will take place in three parts—purchasing of pipes, coating of pipes and laying of pipes. These negotiations are being carried on just to avoid delay but no firm decision has been taken that it should be extended upto Delhi.

SHRI BHATTAM SRIRAMA MURTY: The point is this is a new line That being so why should negotiations be confined only to the previous contractors? Why not it be opened to new contractors so that they also participate in the discussions? Their rates may be cheaper. Why not that possibility be explored? The line which was originally planned and installed was mainly for the purpose of fertiliser plants. The fertiliser plants were not able to utilise the gas available. In view of that GAIL was incurring tremendous loss. It was in that light that gas was chosen to be diverted to New Delhi or there are other valid reasons involved? What is the loss involved and what is the basis of thinking of this? What is the specific purpose and the details about it and the names of the contractors?

SHRI BRAHMA DUTT: As far as the first part of the question is concerned I would say we are only initiating the negotiations and if we think that re-inviting of